

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**  
**STARRED QUESTION NO. 267**  
**TO BE ANSWERED ON DECEMBER 21, 2023**  
**ONLINE PERMISSION FOR BUILDINGS**

**NO. 267. SHRI GOPAL CHINNAYA SHETTY:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state :-**

- (a) whether the Municipalities and the Municipal Corporations in the country have taken positive steps towards seeking online permission for buildings;**
- (b) if so, the details thereof;**
- (c) whether the Municipalities and Municipal Corporations in the country, particularly the Municipal Corporation of Greater Mumbai (MCGM), have authorised the Architects for approval of building constructions under the Ease of Doing Business initiative of the Government; and**
- (d) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS**  
**(SHRI HARDEEP SINGH PURI)**

**(a) to (d): A statement is laid on the table of the House**

**STATEMENT REFERRED TO IN REPLY OF LOK SABHA STARRED QUESTION NO. 267\* FOR ANSWER ON DECEMBER 21, 2023 REGARDING 'ONLINE PERMISSION FOR BUILDINGS'.**

**(a) and (b): Urban Planning is a State subject. As per the 12<sup>th</sup> schedule of the Constitution, urban planning is the function of Urban Local Bodies (ULBs)/ Urban Development Authorities subject to the transfer of the functions by the State Government. Government of India has only an advisory role in the matter. Ministry of Housing and Urban Affairs (MoHUA) provides schematic and programmatic support for urban development in the country. Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), one of the reform components is implementation of Online Building Permission System. As reported by the States, 3599 ULBs including 449 AMRUT cities have Online Building Permission System (OBPS).**

**(c) and (d): As per the response received from Municipal Corporation of Greater Mumbai (MCGM)/ (Brihanmumbai Municipal Corporation (BMC)), Architects registered with the Council of Architecture and, Licensed Surveyors and Engineers registered with the Planning Authority of BMC have been empowered to grant provisional approval to the building proposal plan categorised as Low Risk and Moderate Risk. Buildings on vacant plot area upto 150 sq.mt. are considered Low Risk and buildings having vacant plot area from 151 sq.mt. to 200 sq.mt. are considered Moderate Risk.**

**\*\*\*\*\***